

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 31.08.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 31.08.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 8/2014 (M.A No. 112/2014)	Akhil Bhartiya Jeev Raksha Bishnoi Sabha (Regd.) & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Sr. Adv. with Ms. Katyayni, Adv. for Appellant  Ms. Deep Shikha Bharti, Adv. for R – 1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Faisal Sherwani, Adv. for R – 5 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Sanjiv Sen, Sr. Adv. with Mr. Sumit Goel, Adv.	<b>24.09.2018</b>
2.	<b>Original Application No. 376/2016</b> (Earlier O.A. No.276/2015)	Jitender Yadav Vs. Union of India & Ors.	Mr. Aamir Khan, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 & 3 Mr. R. H. A. Sikander, Adv. (FSSAI) Mr. Rajkumar, Adv. for R-5 Mr. Rahul Kaushik, Adv. for R-5, 8 to 10 Mr. Mukesh Verma, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-9 Mr. Sunil Prakash Sharma, Adv. for R-12	<b>12.09.2018</b>
3.	Original Application No. 276/2015	Jitender Yadav Vs. Union of India & Ors.	Mr. Aamir Khan, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 3 Mr. A. Mohan, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Mr. Mukesh Verma, Adv. for R-6	<b>12.09.2018</b>

			<p>Mr. Rahul Verma, AAG for R-7</p> <p>Mr. Rahul Kaushik, Adv. for R-8 to 10</p> <p>Mr. Saurabh Sharma, Adv. for R-11</p> <p>Mr. Sunil Prakash Sharma, Adv. for R-12</p> <p>Mr. Mehmood Pracha, Adv. for FSSAI</p> <p>Mr. Abhishek Paruthi, Adv. for CPCB</p>	
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**COURT MASTER**